

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1586  
TO BE ANSWERED ON 04.03.2020**

**ERADICATION OF MANUAL SCAVENGING**

**1586. DR. VIKAS MAHATME:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state**

(a) whether the target of eradicating manual scavenging by 2019 is going to be met or it is going to be pushed further and if so, the details thereof;

(b) whether there has been a decrease in deaths due to manual scavenging and if so, the details thereof; and

(c) the steps taken/being taken by Government to ensure compliance of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a): Manual scavenging is prohibited under Section 5 of the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act 2013)" in all the States and Union Territories with effect from 06.12.2013.

The persons who were engaged in manual scavenging on this date are identified for their rehabilitation. The Act provides for survey of manual scavengers by the Chief Executive Officer (CEO) of Municipality in urban areas and CEO of Gram Panchayat in rural areas if they have reasons to believe existence of manual scavengers in the areas under their jurisdiction. 14,559 manual scavengers have been identified by 13 States from 2013-14 to 31.01.2020. In addition, a National Survey has also been carried out in 194 districts of 18 States identified on the basis of insanitary latrines, converted into sanitary latrines under Swachh Bharat Mission. 48,345 manual scavengers have been identified under the National survey upto 31.01.2020. Thus a total of 62,904 manual scavengers have been identified since 06.12.2013 upto 31.01.2020.

(b): There have been no reports of death of persons due to manual scavenging. However, States have reported death of persons while cleaning sewers and septic tanks. Details of such deaths during last five years as reported by States to the National Commission of Safai karamcharis is at **Annexure**.

(c): Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act 2013)" provides for a well laid down monitoring mechanism through Vigilance Committees at District and Sub-Division Level, State Level Monitoring Committee to monitor implementation of various provisions of MS Act, 2013. In addition, progress of implementation is also monitored through periodic reports, regular meetings with senior officers of the States and Union Territories and meetings of the Central Monitoring Committees under the Chairmanship of Minister of Social Justice and Empowerment from time to time.

**Annexure referred in reply to part (b) of Rajya Sabha unstarred question No. 1586 for answer on 04.03.2020 regarding eradication of manual scavenging**

S No	Name of State/UT	Annexure														
		2015			2016			2017			2018			2019		
		No. of Death	Compensation		No. of Death	Compensation		No. of Death	Compensation		No. of Death	Compensation		No. of Death	Compensation	
Full	Partly		Full	Partly		Full	Partly		Full	Partly		Full	Partly			
1	Andhra Pradesh				3	2	1	2	2		9	7	0	2	0	0
2	Bihar	0	0	0	0	0	0	6	0	6	6	0	0	0	0	0
3	Chhatisgarh										1	1		0	0	0
4	Chandigarh															
5	Delhi	2	2		1	0	0	3	3							
6	Goa	0	0	0	2	0	2	13	12	0	10	10	0	8	8	0
7	Gujarat	7	0	6	7	0	1	0	0	0	0	0	0	0	0	0
8	Haryana	4	4					7	3	0	2	1	1	16	2	11
9	Kerla							11	11		6	3	2	14	6	0
10	Karnataka	14	13		9	9		1	1							
11	Maharashtra	0	0	0	2	0	0	4	4		1	1				
12	Punjab				2	2		4	0	0	7	2	0	7	7	
13	Rajasthan	11	2	6	5	2	3	4	0	2	2	0	2	17	0	0
14	Tamil Nadu	8	7	1	10	10		6	4	0	2	0	0	3	3	
15	Talengana	1	0	0	2	0	2	7	7		9	8	0	5	0	0
16	Tripura				2	0	2				2	2	0	15	10	0
17	Uttar Pradesh	10	0	8	3	2	0	18	7	5				0	0	0
18	West Bengal															
	<b>Total</b>	<b>57</b>	<b>28</b>	<b>21</b>	<b>48</b>	<b>27</b>	<b>11</b>	<b>93</b>	<b>61</b>	<b>13</b>	<b>68</b>	<b>40</b>	<b>9</b>	<b>110</b>	<b>44</b>	<b>21</b>

**Note : "0" means information not received**

**NII Report Received**

S No	Name State/UT
1	Arunachal Pradesh
2	Assam
3	Odisha
4	Jharkhand
5	Mizoram
6	Manipur
7	Nagaland
8	Sikkim
9	Dadar and Nagar Haveli
10	Pondicherry
11	Lakshadweep
12	Meghalaya
13	A&N Islands